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THE GAZETTE OF INDIA)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHAWAN, NEW DELHI

New Delhi, dated the 21st March '96

NOTIFICATION

G.S.R.....In exercise of the powers conferred by the proviso to article 309 of the Constitution the President hereby makes the following rules regulating the method of recruitment to the posts of Hindi Officer in the Directorate General of Foreign Trade, Ministry of Commerce, namely:

1. Short title and commencement --

- (1) These rules may be called the Directorate General of Foreign Trade (Hindi Officer) Recruitment Rules, 1996.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay --

The number of posts, its classification and the scale of pay attached thereto shall be specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit and qualifications etc --

The method of recruitment, age-limit, qualifications and other matters relating to the said posts shall be as specified in Columns 5 to 14 of the Schedule afore-said.

4. Disqualification -- No person --

- (a) who has entered into or contracted a marriage with a person having spouse living, or
- (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to any of the said posts:
Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from

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the operation of this rule.

5. Powers to relax --

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may by order, for reasons to be recorded in writing, and in consultation with the Union Public Service Commission relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving --

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

The Schedule

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(36-4)

B

The Schedule

Name of Post	Number of Post	Classifi- cation	Scale of Pay (Rs.)	Whether Selection or Non-Selection Post	Age Limit for Direct Recruitment.
(1)	(2)	(3)	(4)	(5)	(6)
Hindi Officer	*04	Government	2000-	Selection	Not
	*1996	Civil	60-	tion	Appli-
	subject	Service	2300-		cable
	to be	Group 'B'	-23-75-		
	position	Gazetted	3200-		
	depend-	Non-Mini-	100-		
	ent on	sterial	3500		
	work				
	load				

@. One each in the office of JD&FT, CIA, New Delhi, Madras, Bombay, Calcutta.

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Whether Benefit of added years of service admissible	Education and other Qualification required for direct recruits.	Whether Age and Educational Qualification prescribed for direct recruits will apply in the case of promotees	Period of Probation if any	Method of Recruitment whether by Direct Recruitment or by promotion or by deputation/transfer and percentage of the vacancy to be filled by various methods
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(7)	(8)	(9)	(10)	(11)
Not Applicable	Not Applicable	Not Applicable	2 years for Promotees	Promotion falling which by transfer or deputation

In Case of Recruitment by Promotion/Deputation/ Transfer, Grade from which Promotion/Deputation/Transfer to be made	If a Departmental Promotion Committee Exists what is its Composition	Circumstances which Union Public Service Commission to be Consulted in Making Recruitment
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(12)

(13)

(14)

Promotion:

i) Senior Hindi Translator with 5 years' regular service in the grade in the relevant zone in so far as the post of Hindi Officer in the offices of Bombay and Calcutta is concerned.

ii) Junior Hindi Translator with 8 years' regular service in the grade in the relevant zone in so far as the post of Hindi Officer in the office of Central Licensing Area, New Delhi and Madras is concerned.

Note : Where juniors who have completed their qualifying/eligibility service are being considered for promotion their seniors would also be considered provided they are not short of the requisite qualifying/eligibility service by more than one year and have successfully completed their probation period, if prescribed.

Group 'B' Departmental
Promotion Committee
(for Promotion)

1. Additional Director
General of Foreign
Trade - DGFT -
Chairman

2. Joint Director
General of Foreign
Trade - DGFT -
Member

3. Deputy Secretary,
(Administration)
Ministry of Commerce
& Member -

4. Deputy Director
General of Foreign
Trade - DGFT -
Member -

Consultation
with Union Public
Service Commission
necessary while
appointing an
officer on
transfer on
deputation.

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Transfer on Deputation:

Officers under the Central/State Governments:

(a)(i) Holding analogous posts on regular basis; or

(ii) with 3 years regular service in posts in the scale of Rs.1640-2900 or equivalent; or

(iii) with 8 years regular service in posts in the scale of Rs.1400-2300/2500 or equivalent; and

(b) possessing the following educational qualification and experience:-

(i) Master's degree of a recognised university or equivalent in Hindi with English as a subject at the degree level.

or

Master's degree of a recognised university or equivalent in English with Hindi as a subject at the degree level.

or

Master's degree of a recognised university or equivalent in any subject with Hindi and English as a subject at the degree level.

or

Master's degree of a recognised university or equivalent in any subject with Hindi medium and English as a subject at the degree level.

or

Master's degree of a recognised university or equivalent in any subject with English medium and Hindi as a subject at the degree level.

(ii) 5 years' experience of terminological work in Hindi and/or translation work from English to Hindi or vice-versa preferably of technical or scientific literature.

or

5 years' experience of teaching, research, writing or journalism in Hindi.

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(12)

The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion (period of deputation including period of deputation in another cadre post held immediately preceding this appointment in the same or some other organization/department of the Central Government shall ordinarily not exceed 3 years.. The maximum age limit for appointment by transfer on deputation shall be not exceeding 56 years as on the closing date of receipt of applications.

The Manager,
Govt of India Press
Mayapuri

Box-I / dt: 2/4/96
(O.P. KAIM)
Dy. Director General of Foreign Trade

Endt. No. A-12018/1/89-E.I/Pers.I/

Dated: 21/3/96

Copy to:-

1. The Secretary, UPSC, New Delhi (with 4 copies with reference to their letter No.F-3/1(1)/96-RR dated the 2.2.96.
2. Department of Personnel and Training (Estt) with 5 spare copies.
3. The Lok Sabha Sectt. (Committee on Subordinate Legislation), New Delhi, with 14 spare copies alongwith Hindi Version).
4. The Rajya Sabha (Committee on Subordinate Legislation), New Delhi, with 14 spare copies alongwith Hindi Version).
5. Ministry of Law, Justice and Company Affairs (Legislative Department), New Delhi.
6. Ministry of Commerce (E.I Section).
7. Deptt. of Official Language, M/o Home Affairs, Lok Nayak Bhawan, New Delhi.
8. Notification file/spare copies.

(O.P. KAIM)
Dy. Director General of Foreign Trade